

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH  
(Video Conference)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.05.2024 AT 02.30 P.M.**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP/179/241/AMR/2019		241	Kandimalla Gowri Raju Rajeswari & another Vs Geetha Cotton Mills Pvt Ltd & 22 others

**ORDER**

Mr. T. K. Bhaskar, Ld. Senior Counsel along with Mr. Niranjan Shankar Rao, Ld. Counsel for the Petitioner and Mr. R. Sankaranarayanan, Ld. Senior Counsel along with Mr. P. Ramesh Babu, Mr. G. Bhupesh for R1 and R. S. Sravan Kumar for R2 to R4 & R9, Mr. G.P Yashvardhana for R21 & R22, Ld. Counsels for the Respondent present. Ld. Senior Counsel for the Respondent concluded his arguments. At request of the Ld. Counsel for the petitioner for his reply, adjourned the matter to 09.05.2024.



**MEMBER JUDICIAL**